

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO-1453**  
TO BE ANSWERED ON-26.07.2018

**WIND MILL PROJECT AT PALAKKAD, KERALA**

1453. SHRI M.B. RAJESH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

- (a) the status of National Hydroelectric Power Corporations (NHPC's) wind mill project at Palakkad in Kerala;
- (b) whether there is any time line set for the setting up of this project;
- (c) if so, the details thereof and the reasons for the delay;
- (d) whether the delay has already caused cost escalation; and
- (e) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C)  
(SHRI R.K. SINGH)

(a), (b) & (c) The Govt. of Kerala have sanctioned a project to set up 8 MW Wind mill projects in Agali Panchayat in Palakkad District. Kerala State Electricity Board has issued an order to purchase energy generated from this wind power project. Tender for implementation of project on EPC basis with 03 year O&M has been issued.

In general, it takes around 18 months from planning stage to commissioning of wind power project.

The last date of submission of tender has been extended thrice, since no bids were received by the due date. The extended bid opening date is 27th July, 2018.

(d) & (e) The delay has not caused any cost escalation, since the competitive bidding process has been adopted.

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